

NOTICE

It is hereby notified for the information of Advocates and Parties appearing in person at the **Principal Seat at Bombay** that on **Tuesday 15th July 2025**, the **Hon'ble Shri Justice Kamal R. Khata**, will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by **the Hon'ble Shri Justice Abhay Ahuja**.

Dated this 15th day of July, 2025.

By Order,

Sd/-
(H. M. Bhosale)
Registrar. (Judl. I)
High Court, A.S. Bombay.

Sd/-
(A. H. Laddhad)
Prothonotary & Senior Master
High Court, O.S., Bombay